

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-591(PB)/2017

IN THE MATTER OF:

Global Coke Limited

.... Applicant/petitioner

Vs.

Hindustan Zinc Limited

.... Respondent

Order under Section 9 of the IBC, 2016

Order delivered on 31.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

Sh. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

Presents

For the Applicant/petitioner: Mr. Anna Malhotra, Advocate

For the Respondent:

ORDER

Learned Counsel for the respondent has pointed out that the petitioner, Global Coke Ltd., in addition to filing the present petition has also filed a petition under Section 10 before the NCLT Kolkatta. Let instructions be obtained and the matter be posted for hearing on 1st February, 2018.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)